GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3396 ANSWERED ON:31.08.2012 AI EMPLOYEES Choudhry Smt. Shruti;Hussain Shri Syed Shahnawaz

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of salary structure and allowances paid to the crew members of Air India and its subsidiaries including Air India Express Limited and Alliance Airlines and the number of airlines personnel working on regular basis and on contract basis in the said three airlines separately;
- (b) whether the salary structure and allowances of the said airlines are different despite all of them being public sector airlines companies;
- (c) if so, the reasons for such a disparity;
- (d) whether Air India is planning a series of incentives to woo employees; and
- (e) if so, the details thereof and the response received so far?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a): The details of salary structure and allowances paid to the crew Members of Air India Limited and its subsidiaries including Air India Express Limited and Alliance Air are being collected.

The number of personnel working on regular and on fixed term contract in Air India and its subsidiaries are as under:-

Organisation Regular Contract

Air India 26481 60 As on (31/05/2012)

Air India Charters 240 1258 (As on 30/06/2012)

Alliance Air Service Nil 907 (As on 01/07/2012)

- (b) and (c): The salary structure of the crew of Air India are governed by the wage agreements entered into with the respective Unions/Guilds and they are appointed on a permanent basis. Air India Charters Limited and Alliance Air, which operate on Low Cost model, take employees on fixed term contract. The salary structure of the Cabin Crew in Air India Charters Limited and Alliance Air is more or less similar.
- (d): No, Madam.
- (e): Does not arise